

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **05.06.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : Comp.Appeal/39/2024
PETITION NUMBER :
NAME OF THE PETITIONER(S) : Income Tax Officer
NAME OF THE RESPONDENT(S) : Sabari Foundations Pvt. Ltd. and 4 Others
UNDER SECTION : Sec 252(1) of CA, 2013

ORDER

Present: Shri. Raj Jhabakh, Ld. Counsel for the Appellant.
Shri. Avinash Krishnan Ravi, Ld. Counsel for the RoC.
Shri. Athiban Vijay, Ld. Counsel for the other Respondents.

Ld. Counsel for the Appellant is directed to serve copy of the appeal on the mail of Counsels for the Respondents.

List the appeal for reply / report on **23.07.2024**.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs